

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. : 987**

TO BE ANSWERED ON THE 9th February 2026

**AVIATION SAFETY OVERSIGHT AND DGCA CAPACITY**

987. DR. DINESH SHARMA  
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Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the number of safety audits, ramp inspections, and surveillance checks conducted by DGCA since January, 2025;

(b) whether any recurring technical or operational deficiencies have been identified across airlines;

(c) if so, the details thereof;

(d) manner in which shortages of inspectors, pilots, and technical specialists within DGCA are being addressed; and

(e) the steps taken to strengthen real-time monitoring and enforcement mechanisms

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a): DGCA carried out following surveillance activities in 2025:.

Planned Surveillance Activities:

(i) Surveillance Inspections: 3,890 conducted

(ii) Regulatory Audits: 56 conducted

(iii) Surveillance of Foreign Aircraft (SOFA): 84 conducted

(iv) Ramp Checks: 492 conducted

Unplanned Surveillance Activities:

(i) Spot Checks: 874 conducted

(ii) Night Surveillance: 550 conducted

(b) & (c): During operations, an aircraft may experience technical faults due to malfunctioning of components /equipment fitted on the aircraft which require rectification action by the airlines for continued safe, efficient and reliable air transport service.

(d):DGCA has 1063 sanctioned technical posts out of which 441 posts have been created between 2022-24 to meet the requirement on account of expansion of aviation sector and enhanced role of DGCA as a safety regulator.

(e): DGCA has issued Surveillance and Enforcement Division Circular No. 1/2025 dated 07 July 2025, mandating the use of the eGCA Portal for all surveillance activities, issuance and closure of Deficiency Reporting Form (CA-2001), and enforcement orders which enables the monitoring and tracking of the entire surveillance and enforcement process on real time basis.

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